

Chambers of Commerce and Industry has entered into agreements with arbitral organisations in eight countries providing facilities for arbitration of commercial disputes arising both from internal and international trade ;

(b) if so, the details thereof ;

(c) the names of the foreign organisations that are covered by the new agreements ; and

(d) the salient features of the agreements ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) Yes, Sir, so far as arbitration of commercial disputes arising in trade between India and the eight concerned countries only is concerned.

(b) to (d). These are not new agreements but were concluded by the Federation from time to time. Copies of the eight agreements are laid on the Table of the House. [Placed in Library. See No. LT—4457/70].

Regrouping of Protected Progressive Villages of Mizo Hills into Bigger Units

2956. SHRIMATI ILA PALCHOU-DHURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a scheme has recently been drawn up to regroup the Protected Progressive Villages in the Assam's Mizo Hills District, specially for those on the border with East Pakistan into bigger Units ;

(b) if so, the details thereof, together with the number of villages likely to be affected ; and

(c) the time by which it is likely to be finalised, put into execution and completed ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) to (c). A scheme in this behalf is being formulated in consultation with the Government of Assam.

Reorganisation of Delhi Transport Undertaking as Corporation

2957. SHRI ISHAQ SAMBHALI :
SHRI S. K. TAPURIAH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any proposal to reorganise the Delhi Transport Undertaking as a Corporation ; and

(b) if so, the details thereof and the decision of Government on it ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). Formation of an autonomous statutory body to replace the Delhi Transport Undertaking is one of the recommendations made by the Administrative Reforms Commission in regard to the administrative set-up of Delhi and is being considered along with the other recommendations.

Pool of unemployed Engineers

2958. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a pool of unemployed Engineers is being created with some monthly salary till they are provided full employment ; and

(b) if so, the details of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) No, Sir.

(b) Does not arise.

भारत में तम्बाकू के मण्डारों का जमा होना

2959. श्री बाल्मीकि चौधरी : क्या वैदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या देश के बहुत से राज्यों में